

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2023/ 16790 - 840 Dated, Delhi the 27 FEB 2023

Sub : Posting/Transfer in Delhi Higher Judicial Service.

Copy forwarded for information and necessary action to :-

- ✓ The Officer in-charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Website Committee(Hindi/English) and Computer Section, Tis Hazari Court, Delhi.
2. The Officer concerned.
3. The Judge In-charge, Mediation Center, Tis Hazari, Delhi.
4. The Chief Metropolitan Magistrate (Central), Tis Hazari Court, Delhi.
5. The Senior Civil Judge-cum-Rent Controller (Central), Tis Hazari Court, Delhi.
6. The Judge Small Causes Court (Central), Tis Hazari Court, Delhi.
7. The Administrative Civil Judge, (Central), Tis Hazari, Court Delhi.
8. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, ACR Cell, 'LAYERS' & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
9. The P.S. to Ld. District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Court, Delhi
10. The Reader to Ld. District & Sessions Judge(HQs), Delhi.
11. The PRO, Tis Hazari Court, Delhi.
12. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
13. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Court, Delhi.
14. The Librarian, Telephone Operator & Facilitation Center, Tis Hazari Court, Delhi .
15. The Hony. Secretary, Delhi Bar Association, THC, Delhi.

*Kaveri Bawelia*  
(KAVERI BAWELIA)

District Judge (Commercial Court)  
Officer Incharge, Judicial Branch (Central)  
For Pr. District & Sessions Judge (HQs), Delhi

## HIGH COURT OF DELHI : NEW DELHI

No. 12 /G-I/Gaz.IA/DHC/2023

Dated, the 27<sup>th</sup> February, 2023ORDER

Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to make the following postings/transfers in the Delhi Higher Judicial Service with immediate effect:-

S. No.	Name of officer (Ms./Mr.)	From	To	District to which allocated	Remarks
1.	Kamini Lau	PO (MACT)-01, Central, THC	District Judge (Commercial Court)-02, Central, THC	Central	In the Court earlier presided over by Mr. Rajesh Kumar Gupta
2.	Rajeev Bansal	District Judge (Commercial Court)-01, South-East, Saket	District Judge (Commercial Court) (Digital)-04, South, Saket	South	In the Court earlier presided over by Mr. Mukesh Kr. Gupta
3.	Lal Singh	PO, Labour Court-02, RACC	District Judge (Commercial Court)-01, South-East, Saket	South-East	Vice Mr. Rajeev Bansal
4.	Ajay Goel	PO, Labour Court-06, RACC	PO, Industrial Tribunal, RACC	RACC	In the Court earlier presided over by Mr. Jitendra Kr. Mishra
5.	Ashutosh Kumar	Attached to the Office of Principal District & Sessions Judge (HQ), THC	PO (MACT)-01, Central, THC	Central	Vice Ms. Kamini Lau
6.	Sudesh Kumar-II	On repatriation	PO MACT, South, Saket	South	In the vacant Court earlier presided over by Mr. Anil Kumar Garg
7.	Monika Saroha	Special Judge (NDPS), South, Saket	PO, Labour Court-02, RACC	RACC	Vice Mr. Lal Singh
8.	Swati Katiyar	ASJ-07, East, KKD	ASJ (Spl. FTC), East, KKD	East	Vice Ms. Sushbi Sharma Vata

Jd. Sr

P. D. S. J. (H.C.)  
27/02/23

9.	Dharmender Singh	ASJ-08, South-East, Saket	ADJ-01, West, THC	West	In the Court earlier presided over by Mr. Manish Sharma
10.	Gaurav Gupta	ASJ-09, South-East, Saket	Special Judge (NDPS), South, Saket	South	Vice Ms. Monika Saroha
11.	Chander Mohan	ASJ-07, South, Saket	PO, Labour Court-06, RACC	RACC	Vice Mr. Ajay Geel

Note:-

1. The judicial officers shall be under the control of the Principal District & Sessions Judge of the district, to which they have been allocated.
2. The judicial officers under transfer shall notify the cases in which they had reserved judgments/orders before relinquishing the charge of the court in terms of the posting/transfer order. The judicial officers shall pronounce judgments/orders in all such matters on the date fixed or maximum within a period of 2-3 weeks thereof, notwithstanding the posting/transfer. Date of pronouncement shall be notified in the cause list of the court to which the matter pertains as also of the court to which the judicial officer has been transferred and on the website.
3. The court of ASJ-07, South, Saket (hitherto presided over by Sh. Chander Mohan) is abolished. The Principal District & Sessions Judge, South, Saket shall withdraw the cases pending in the Court of ASJ-07 South, Saket and assign them to the existing Courts of similar jurisdiction so as to ensure equal pendency.
4. The court of ASJ-07, East, KKD (hitherto presided over by Ms. Swati Katiyar) is abolished. The Principal District & Sessions Judge, East, KKD shall withdraw the cases pending in the Court of ASJ-07 East, KKD and assign them to the existing Courts of similar jurisdiction so as to ensure equal pendency.
5. The courts of ASJ-08, South-East, Saket (hitherto presided over by Sh. Dharmender Singh) & ASJ-09, South-East, Saket (hitherto presided over by Sh. Gaurav Gupta) are abolished. The Principal District & Sessions Judge, South-East, Saket shall withdraw the cases pending in the Courts of ASJ-08 and ASJ-09 South-East, Saket and assign them to the existing Courts of similar jurisdiction so as to ensure equal pendency.

BY ORDER OF THE COURT

Sd/-

(RAVINDER DUDEJA)  
REGISTRAR GENERAL

Copy forwarded for information and necessary action to :-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge cum Special Judge (FC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi Legal Services Authority, Patila House, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shamsadh Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block, I Wing-5, Sector-07, R.K.Puram, N. Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, Delhi Municipal Corporation, Civic Centre, Minto Road, N.Delhi.
16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
17. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
19. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
20. All Registrars, Delhi High Court, New Delhi.
21. The Joint Registrar (Vigilance-I), Delhi High Court, New Delhi.
22. The Joint Registrar (Vigilance-II), Delhi High Court, New Delhi.
23. The Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.
24. The Pay & Accounts Officer, Tis Hazari, Delhi.
25. Joint Registrar (IT), DHC, with request to display this order on website of Delhi High Court.
26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
27. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
28. The Hony. Secretary, New Delhi Bar Association, Patila House, New Delhi.
29. The Hony. Secretary, Shalidan Bar Association, Karkardooma Courts, Delhi.
30. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
31. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
33. Personal file of the officer concerned.
34. Guard File.

  
(Raj Kumar Rana)  
Joint Registrar (Gaz.-IA)